

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 24/AM10
HELD ON 09.09.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **24/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 09.09.2009** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **22/AM10 held on 26.08.2009 and 23/AM10 held on 02.09.2009.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-64	SB J – VON COMPOUNDERS P. LTD.	HQ F. No. 01/87/162/00317/AM09/DES-VII	Status: Approved
	NC No.: 24/AM10 Dated: 09.09.2009	Adv. Lic. No. 081005149 Dated 06.09.2000	RLA F. No. 08/81/042/00128/AM01	

Application: Request is for fixation of adhoc norms for the export product "Thermoplastic Rubber Compounds".

Decision: With oral comments of representative of C&PC present in the Meeting, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Rubber Compound Grade- 5700	1 kg	1. Styrene Butadiene Styrene Oil Bound Co- Polymer	0.6656 kg
		2. Napthenic Oil	0.2905 kg
		3. Polystyrene – High Impact (HIPS)	0.001 kg
		4. Polystyrene, General	0.001 kg

		7. Polystyrene General Purpose (GPPS)	0.001 kg
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3.1.2	Case No. A-65	WILLIAM GOODACRE & SONS INDIA PVT. LTD.	HQ F. No. 01/85/050/00020/AM07/DES-VII	Status: Approved
	NC No.: 24/AM10 Dated: 09.09.2009	Adv. Lic. No. 1010023445 Dated 03.05.2006	RLA F. No. 10/81/040/00004/AM07	

Application: Request is for fixation of adhoc norms for the export product “Coir Product with a mixture of coir and polypropylene yarn”.

Decision: With D/o C&PC OM No. 46011/23/2007-PC.II dated 09.04.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Coir Product with a mixture of Coir and Polypropylene Yarn having Polypropylene Yarn content not less than 5.00 kg/sq. mtr. (Golf Mats)	1 kg	Polypropylene Fibrillated Carpet Yarn, Green Colour (Gripoline 30,000 denier)	1.03 kg/kg content in the export product

3.1.3	Case No. A-66	VEM TECHNOLOGIES P. LTD.	HQ F. No. 01/81/162/00563/AM08/DES-VII	Status: Approved
	NC No.: 24/AM10 Dated: 09.09.2009	Adv. Lic. No. 0910029346 Dated 14.02.2007	RLA F. No. 09/24/040/00464/AM07	

Application: Request is for fixation of adhoc norms for the export product “Phenolic Resin Body for Over Load Protector (OLP Body)”.

Decision: With D/o C&PC OM No. 46011/101/2007-PC.II dated 26.05.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Phenolic Resin Body for Overload Protector (OLP Body) (Weight/Number = 4.9gm +/-0.10gm)	1 No.	Phenolic Moulding Compound (Injection Grade)	6.86 gm

3.1.4	Case No. A-68	BESTRETCH INTERNATIONAL LTD.	ELASTOMERS	HQ F. No. 01/87/162/369/AM09/DES-VII	Status: Approved
	NC No.: 24/AM10 Dated: 09.09.2009				

Application: Request is for fixation of adhoc norms for the export product (i) HRTT Tape Textile-Beil (ii) HRTT Tape-Medical (iii) HRTT Tape-Textile-FF (iv) HRTT Tape – Vac Bag (v) Rubber Sheet (vi) Thread (vii) Medical Bandages.

Decision: With DIPP U.O. No. 71/125/09-TSW/67 dated 29.07.2009 following adhoc norms are **approved**:

S. No.	Export Product (Quantity 1 kg)	Quantity recommended in kg.		
		Rubber Compound	Talc	Silicon
1.	HRTT Tape Textile - Beil	1.200	0.090	0.00128
2.	HRTT Tape - Medical	1.190	0.090	0.00128
3.	HRTT Tape-Textile- FF	1.350	0.090	0.00128
4.	HRTT Tape Textile – Vac Bag	1.215	0.090	0.00128
5.	Rubber Sheet	1.210	0.090	0.00128
6.	Thread	1.360	0.090	0.00120
7.	Medical Bandages	1.440	0.085	0.00128

3.1.5	Case No. A-69	FUTURA FIBRES PVT. LTD.	HQ F. No. 01/87/162/00244/AM05/DES-VII	Status: Approved
	NC No.: 24/AM10 Dated: 09.09.2009	Adv. Lic. No. 0410075177 Dated 06.10.2005	RLA F. No. 04/24/042/00008/AM05	

Application: Request is to amend description of Export Product to read as ‘25% IPA Copolyester Chips’.

Decision: With oral comments of representative of D/o C&PC, following adhoc norms are **approved** with modification in the description of export item in supersession of earlier norms ratified in NC Meeting No. 14/AM05 held on 28.07.2004 (Case No. A-211):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
25% IPA Copolyester Chips	1 kg	1. PTA (Pure Terephthalic Acid)	0.724 kg
		2. Monoethylene Glycol	0.340 kg
		3. Purified Isophthalic Acid	0.216 kg

	4. Cobalt Acetate	0.0003 kg
	5. Antimony Trioxide	0.0004 kg
	6. Ortho Phosphoric Acid	0.0001 kg

ONLINE CASES

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Case No.:437/24/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Approved
HQ File :01/87/050/00632/AM07/	RLA File :34/24/040/00148/AM07/	Lic.No/Date:3410017164 16.10.2006	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	32061900	63/0- White Masterbatches CMC White A-06 containing 55 % 7260 Kgs Titanium Dioxide, 25 % 3300 Kgs Lithopone and 20 % 2640 Kgs Polymer	13200.000	K.G	1168200.00	19800.00 EURO
				Total	1,168,200.00	19,800.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	Polyethylene LLDPE having specific gravity of less than 0.94	2719.200	K.G	188168.64	4350.72 US\$
2	28230010	Titanium Dioxide	7477.800	K.G	711512.67	16451.16 US\$
3	32064200	Lithopone	3399.000	K.G	147006.75	3399.00 US\$
				Total	1,046,688.06	24,200.88

Decision: With D/o C&PC OM No. 46011/67/2008-PC.II dated 24.11.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Masterbatches CMC White A-06 (containing 20% LLDPE, 55% Titanium Dioxide and 25% Lithopone)	1 kg	1. LDPE Granules	0.2060 kg
		2. Titanium Dioxide	0.5665 kg
		3. Lithopone	0.2575 kg

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Case No.:18/46/87-ALC1/2008		Party Name:K.R.T. POLYMERS,		Meet No/Date:24/87-ALC1/2009 09.09.2009		Status: Approved	
HQ File :01/87/050/00697/AM09/		RLA File :32/24/040/00060/AM09/		Lic.No/Date:3210039783 18.02.2009		Defer Date:	

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BEDNET (HDPE Knitted Fabrics)	18.751	M.T	3330246.00	66604.92 US\$
				Total	3,330,246.00	66,604.92

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39091090	HDPE MONO FILAMENT GRADE (HDPE GRANUELS)	18.000	M.T	918000.00	18360.00 US\$
2	32069000	ADDITIVE MASTER BATCH NPTT1, NPTT2	2.435	M.T	779200.00	15584.00 US\$
				Total	1,697,200.00	33,944.00

Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 09.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Longlasting Insecticides HDPE Mosquito Bed Net (HDPE Knitted Fabrics)	1 kg	1. HDPE Granules	0.960 kg
		2. Relevant Additive Master Batch (NPTT-1/NPTT-2)	0.130 kg

15	Case No.:3/4/87-ALC1/2009	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Approved
	HQ File :01/87/050/00008/AM10/	RLA File :11/24/040/00081/AM09/	Lic.No/Date:1110020023 09.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39232990	63/0- REVERSE PRINTED BOPP WOVEN BAGS 1. P.P. COMPOUND - 561.500 M.T. 2. UV STABILIZER - 28.500 M.T. 3. P.P. GRANULES LAMI. - 150.000 M.T. 4. BOPP FILM - 200.000 M.T. 5. PRINTING INK - 60.000 M.T. 6. PACKING MATERIAL - PP COMPOUND - 10.000 M.T.	1000.000	M.T	140840000.00	2800000.00 US\$
				Total	140,840,000.00	2,800,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39021000	PP COMPOUND RAW MATERIAL	617.650	M.T	37281354.00	741180.00 US\$
2	38123090	UV STABILIZER RAW MATERIAL	29.640	M.T	5218122.00	103740.00 US\$
3	39021000	PP GRANULES LAMINATION RAW MATERIAL	157.500	M.T	12675600.00	252000.00 US\$
4	39202020	BOPP FILM COMPONENTS	230.000	M.T	21981100.00	437000.00 US\$
5	32151190	PRINTING INK COMPONENTS	63.000	M.T	11091150.00	220500.00 US\$
6	39021000	PP COMPOUND RAW MATERIAL	10.500	M.T	633780.00	12600.00 US\$
7	27101950	FUEL (FURNACE OIL) CONSUMABLE	541692.000	Litre	7042000.00	140000.00 US\$
				Total	95,923,106.00	1,907,020.00

Decision: With D/o C&PC OM No. 46011/39/2009-PC.II dated 31.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reverse Printed BOPP Woven Bags	1 kg	1. Polypropylene Granules	0.6175 kg
		2. UV Stabilizer Master Batch	0.0296 kg
		3. PP Granules (for Lamination)	0.1575 kg
		4. BOPP Film	0.2300 kg
		5. Printing Ink	0.0630 kg

Case No.:10/14/87-ALC1/2009	Party Name:METRO TYRES LIMITED	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Approved
HQ File :01/87/050/00096/AM10/	RLA File :30/24/040/00003/AM10/	Lic.No/Date:3010061139 01.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40115000	62/0- Nylon Bicycle Tyres EPDM (Min 7.5%) Rubber Compound with Reflective Tape	500.000	M.T	121323500.00	2426470.00 US\$
				Total	121,323,500.00	2,426,470.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012100	Natural Rubber	111.150	M.T	14171625.00	277875.00 US\$
2	40021900	Synthetic Rubber (PBR)	25.000	M.T	2932500.00	57500.00 US\$
3	40021900	Synthetic Rubber (SBR-1502/1712)	31.700	M.T	4203420.00	82420.00 US\$
4	40021900	Synthetic Rubber EPDM	40.000	M.T	6528000.00	128000.00 US\$
5	28030000	Carbon Black (Haf Grade N-330, N-550,N-660)	86.750	M.T	4203063.00	82413.00 US\$
6	38123000	Rubber Chemicals Antioxidents, Accelarators	9.900	M.T	2019600.00	39600.00 US\$
7	72171000	Bead Wire	50.000	M.T	3060000.00	60000.00 US\$
8	27129000	Misc. Chemicals (Parafin Wax)	40.000	M.T	4080000.00	80000.00 US\$
9	54021990	Nylon Filament Yarn	55.000	M.T	9817500.00	192500.00 US\$
10	79011100	Zinc Ingot (99%.95%)	6.560	M.T	1137504.00	22304.00 US\$
11	38249000	Precipitated Silica	17.500	M.T	892500.00	17500.00 US\$
12	40029990	Kevlar Engineered Elastmer IF-722"	1.250	M.T	140250.00	2750.00 US\$
13	39209990	Reflective Tape	3235294.000	Meter	33000009.00	647059.00 US\$
14	59069900	Cotton Chafer	3088235.000	Meter	22050003.00	432353.00 US\$
				Total	108,235,974.00	2,122,274.00

Decision: With DIPP letter dated 09.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon Bicycle Tyres EPDM (Min. 7.5%) Rubber Compound with reflective tape	100 MT	1. Natural Rubber	22.23 MT
		2. Synthetic Rubber (PBR)	5.00 MT
		3. Synthetic Rubber (SBR – 1502/1712)	6.34 MT

4. Synthetic Rubber EPDM	8.00 MT
5. Carbon Black	17.35 MT
6. Rubber Chemical (Antioxidant, accelerators)	1.98 MT (upto 7% of FOB value)
7. Bead Wire	10.00 MT
8. Misc. Chemicals(Parafin Wax)	8.00 MT (upto 2% of FOB value)
9. Nylon Filament Yarn for type	11.00 MT
10. Zinc Ingot	1.312 MT
11. Precipitated Silica	3.5 MT
12. Kelvar Engineered Elastmer IF-722"	0.25 MT
13. Reflective Tape of Rel. width	1.10 meter/meter content of export
14. Cotton chafer of Rel. width	1.05 meter/meter content of export

21	Case No.:7/11/87-ALC1/2009	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Approved
	HQ File :01/87/050/00073/AM10/	RLA File :05/24/040/00109/AM10/	Lic.No/Date:0510242966 03.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169909	62/0- 62/0 - EPDM RUBBER PROFILE / EPDM DOOR SEAL	156250.000	K.G	19838155.07	387842.71 US\$
				Total	19,838,155.07	387,842.71
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40169909	EPDM RUBBER / HYDRO-CARBON RUBBER (BUNA 8450, EPDM - 8075 E Mitsui, EPDM PX049 PE Mitsui, Keltan ACE DE8270C, ROYALENE 645, Roylene 4316 etc.) (RPL-11400), (NBC-155, SILICON RUBBER 9170, TRILENE 77, TYRENE CM0136 etc), (NON CHEMICAL MIX) RC - 325 MT, RC 550 CM	62937.500	K.G	8181875.00	159958.46 US\$

		RC-330 CH1				
2	40169909	RUBBER CHEMICALS CBS, DTDMPILCURE, HP-754, MBI, MBT, MBTS, OBSH, PALE YELLOW POWDER, PVI, ZDEC, ZDMC, TALCOM POWDER, TALCOM POWDER-M4, TALCOM POWDER-M6, TMT etc.	25000.000	K.G	2325000.00	45454.55 US\$
3	40169909	MISC. CHEMICALS - PROCESS OIL 702/ 1423 W	29687.500	K.G	1989062.00	38886.84 US\$
4	28030010	CARBON BLACK -	39062.000	K.G	2343750.00	45821.11 US\$
5	39231090	POLYTHENE BAGS (PACKING RAW MATERIAL)	900.000	K.G	650000.00	12707.72 US\$
6	39199020	CELLOPHANE TAPE (PACKING RAW MATERIAL)	12000.000	K.G	2295000.00	44868.04 US\$
7	48191010	CORRUGATED BOXES (PACKING RAW MATERIAL)	500.000	Number	250000.00	4887.59 US\$
				Total	18,034,687.00	352,584.31

Decision: With DIPP letter dated 09.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EPDM Door Seal/EPDM Rubber Profile	156250 kg	1. EPDM Rubber	62937.500 kg
		2. Rubber Chemicals Antioxidants, Accelerators, Retarders, Peptiser	1046.87 kg
		3. Misc. Chemicals – Process Oil	21312.50 kg
		4. Carbon Black	18046.87 kg
		5. Polythene Bags	As per packing policy
		6. Cellophane Tape	As per packing policy
		7. Corrugated Boxes	As per packing policy

Case No.:8/17/87-ALC1/2009

Party Name:DHARIYAL POLYMERS PVT.LTD.

Meet No/Date:24/87-ALC1/2009
09.09.2009

Status: Approved

HQ File :01/87/050/00124/AM10/

RLA File :08/24/040/00033/AM10/

Lic.No/Date:0810080609
10.06.2009

Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39123100	620- CARBOXY METHYL CELLULOSE(CMC-LVG) POWDER	649.000	M.T	37997652.00	759953.00 US\$
				Total	37,997,652.00	759,953.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39123100	POLYANIONIC CELLULOSE POLYMER(PACP) POWDER This Lic issued under para 4.7 of H.B. 04-09	77.880	M.T	15600000.00	312000.00 US\$
				Total	15,600,000.00	312,000.00

Decision: With D/o C&PC OM No. 46011/108/2007-PC.II dated 31.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Carboxy Methyl Cellulose (CMC – LVG) Powder	1 kg	Polyanionic Cellulose Polymer Powder	0.12 kg

3.2 Following applications are **deferred**:

MANUAL CASES

3.2.1	Case No. A-67	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00680/AM08/DES-VII	Status: Deferred
	NC No.: 24/AM10 Dated: 09.09.2009	Adv. Lic. No. 0810069050 Dated 18.12.2007	RLA F. No. 08/24/040/00197/AM08	

Application: Request is for fixation of adhoc norms for the export product “Fender Type Chain Net Type Harnessing Rubber Fender of different sizes”.

Position: With DIPP letter dated 09.09.2009, following information may be called for from the firm:

- i) Qty. of different raw material required to manufacture 100 kg. of each of the export product;
- ii) Percentage composition of Rubber Compound in terms of various inputs used against manufacture of export product;
- iii) Type and specification of carbon to be imported whether it is carbon black or otherwise;
- iv) Material of construction for chain to be imported;
- v) GSM of nylon cord fabric; and
- vi) Last 2 years production of item of export under reference and corresponding consumption of various raw material (year – wise) duly certified by Central Excise Authority.

Deferred for six weeks.

ONLINE CASES

1	Case No.:669/24/87-ALC1/2007	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00998/AM06/	RLA File :08/80/040/00362/AM06/	Lic.No/Date:0810052278 23.11.2005	Defer Date:21.10.2009
	Position: With DIPP letter dated 09.09.2009, following information may be called for from the firm: i) Nett weight of export product; ii) Qty. of various raw material (imported + indigenous) required to manufacture 100 kg of export product; iii) % of Rubber compound & Steel in export product; iv) Qty. of various raw material required to manufacture 100 kg of Rubber Compound for ultimate use in export product; v) Type & form of steel to be imported and vi) Last 2 years production of item of export under reference & corresponding consumption of various raw material (year – wise) duly certified by Central Excise Authority.			

3	Case No.:5/25/87-ALC1/2008	Party Name:RENAISSANCE CORPORATION LIMITED	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00443/AM09/	RLA File :03/95/040/00385/AM09/	Lic.No/Date:0310487254 22.09.2008	Defer Date:23.09.2009
	Position: D/o C&PC will furnish comments.			

	Case No.:6/30/87-ALC1/2008	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
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4	HQ File :01/87/050/00498/AM09/	RLA File :08/24/040/00153/AM09/	Lic.No/Date:0810075634 23.10.2008	Defer Date:23.09.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.:6/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00516/AM09/	RLA File : 03/95/040/00078/AM09	Lic.No/Date: 0310492801 04.11.2008	Defer Date:07.10.2009
Position: D/o C&PC will furnish comments.				

6	Case No.:12/46/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00691/AM09/	RLA File :09/24/040/00409/AM09/	Lic.No/Date:0910037099 17.02.2009	Defer Date:21.10.2009
Position: D/L No. 46011/141/2005-PC.II dated July, 2009 issued by D/o C&PC, followed by reminder issued by DGFT on 20.08.2009. Reminder with a copy of D/L may again be issued by DGFT.				

8	Case No.:5/6/87-ALC1/2009	Party Name:BIO - TECH VISION CARE PVT.LTD	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00026/AM10/	RLA File :08/24/040/00240/AM09/	Lic.No/Date:0810078676 16.03.2009	Defer Date:30.09.2009
Position: D/o C&PC will furnish comments.				

9	Case No.:14/6/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00035/AM10/	RLA File :02/24/040/00190/AM08/	Lic.No/Date:0210124372 17.03.2009	Defer Date:07.10.2009
Position: D/o C&PC will furnish comments.				

10	Case No.:4/15/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00109/AM10/	RLA File :02/24/040/00253/AM08/	Lic.No/Date:0210124577 19.03.2009	Defer Date:07.10.2009
Position: D/o C&PC will furnish comments.				

11	Case No.:9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:30.09.2009
	Position: Reply is awaited from the firm.			

12	Case No.:1/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00705/AM09/	RLA File :02/24/040/00237/AM09/	Lic.No/Date:0210124709 24.03.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.:2/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00706/AM09/	RLA File :02/24/040/00239/AM09/	Lic.No/Date:0210124712 24.03.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.:4/2/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00004/AM10/	RLA File :02/24/040/00223/AM09/	Lic.No/Date:0210125231 01.04.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

17	Case No.:6/17/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00122/AM10/	RLA File :03/94/040/00075/AM10/	Lic.No/Date:0310519341 12.05.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

18	Case No.:14/14/87-ALC1/2009	Party Name:STYLO TABLEWARES	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00100/AM10/	RLA File :24/24/040/00001/AM10/	Lic.No/Date:2410024736 14.05.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

	Case No.:9/14/87-ALC1/2009	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:24/87-ALC1/2009	Status: Deferred
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19			09.09.2009	
	HQ File :01/87/050/00095/AM10/	RLA File :30/24/040/00006/AM10/	Lic.No/Date:3010061246 14.05.2009	Defer Date:07.10.2009
	Position: Reply is awaited from the firm.			

20	Case No.:5/10/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00055/AM10/	RLA File :03/95/040/00045/AM10/	Lic.No/Date:0310520124 18.05.2009	Defer Date:23.09.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:4/13/87-ALC1/2009	Party Name:RAPID ENGINEERING CO.PLTD.	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00083/AM10/	RLA File :05/24/040/00121/AM10/	Lic.No/Date:0510243699 15.06.2009	Defer Date:21.10.2009
	Position: D/L No. 46011/76/2009-PC.II dated 01.09.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

24	Case No.:2/15/87-ALC1/2009	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00107/AM10/	RLA File :05/24/040/00170/AM10/	Lic.No/Date:0510244576 25.06.2009	Defer Date:21.10.2009
	Position: D/L No. 46011/70/2009-PC.II dated 27.07.2009 issued by D/o C&PC, followed by reminder issued by DGFT on 21.08.2009. Reminder with a copy of D/L may again be issued by DGFT.			

25	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date:07.10.2009
	Position: D/o C&PC will furnish comments.			

27	Case No.:8/15/87-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00113/AM10/	RLA File :03/94/040/01057/AM09/	Lic.No/Date:0310526499 30.06.2009	Defer Date:07.10.2009
	Position: D/L No. 46011/78/2009-PC.II dated 03.09.2009 issued by D/o C&PC, reminder with a copy of D/L may again be issued by DGFT.			

28	Case No.:2/18/87-ALC1/2009	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00140/AM10/	RLA File :05/24/040/00231/AM10/	Lic.No/Date:0510245967 16.07.2009	Defer Date:21.10.2009
	Position: D/L No. 46011/70/2009-PC.II dated 27.07.2009 issued by D/o C&PC, followed by reminder issued by DGFT on 21.08.2009. Reminder with a copy of D/L may again be issued by DGFT.			

29	Case No.:1/24/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00184/AM10/	RLA File :09/24/040/00195/AM10/	Lic.No/Date:0910039080 27.08.2009	Defer Date: 14.10.2009
	Position: New case; copy of application is awaited from RLA.			

30	Case No.:2/24/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00185/AM10/	RLA File :03/94/040/00431/AM10/	Lic.No/Date:0310535744 28.08.2009	Defer Date: 14.10.2009
	Position: New case; copy of application is awaited from RLA.			

31	Case No.:3/24/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00186/AM10/	RLA File :03/94/040/00432/AM10/	Lic.No/Date:0310535745 28.08.2009	Defer Date: 14.10.2009
	Position: New case; copy of application is awaited from RLA.			

32	Case No.:4/24/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00187/AM10/	RLA File :03/95/040/00248/AM10/	Lic.No/Date:0310535940 31.08.2009	Defer Date: 14.10.2009
	Position: New case; copy of application is awaited from RLA.			

33	Case No.:5/24/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00188/AM10/	RLA File :03/94/040/00349/AM10/	Lic.No/Date:0310535991 01.09.2009	Defer Date: 14.10.2009
	Position: New case; copy of application is awaited from RLA.			

34	Case No.:6/24/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:24/87-ALC1/2009 09.09.2009	Status: Deferred
	HQ File :01/87/050/00189/AM10/	RLA File :04/24/040/00118/AM10/	Lic.No/Date:0410107467 01.09.2009	Defer Date: 14.10.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
